

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	23.10.2024		<p>CLCON No.376 of 2024 <u>Hon'ble Alok Kumar Verma, J.</u></p> <p>The present Contempt Petition is filed to punish the respondent for having committed contempt of Court for his wilful disobedience of the order dated 03.09.2024, passed in WPSB No.295 of 2024. The Division Bench of this Court has passed the following order: -</p> <p>“5. However, keeping in view that the petitioner has sought his own record, a direction is being given to the respondents to give the record relating to the process and decision making of the empanelment of the petitioner at the level of the Joint Secretary, who took the decision on 15.11.2022. It is being clarified that only the records relating to the petitioner's empanelment shall be supplied to the petitioner.”</p> <p>2. Heard Mr. Sanjiv Chaturvedi, in-person.</p> <p>3. Mr. Sanjiv Chaturvedi has contended that he had intimated the respondent about the said Order dated 03.09.2024</p>

vide letter dated 11.09.2024, followed by reminder. The respondent has willfully defied the order of the Court, passed in WPSB No.295 of 2024, despite being intimated about the same in writing by him.

4. Notice is issued to the respondent.
5. Steps to be taken within a week.
6. List on 19.12.2024.

(Alok Kumar Verma, J.)
23.10.2024

Pant/